

is supposed to have taken certain steps regarding Pakistani nationals resident in India Pakistan has taken this step by way of reciprocity. May I know how far the claim of Pakistan is justifiable?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** First of all, I should not like to express an opinion till we have examined the authorised text of these things but, *prima facie* I think that the criticism made in the Pakistan Press of some action we have taken must have been due to some misunderstanding, because we took no action except to register the Pakistani nationals, give them an opportunity of registration here so as to avoid difficulties which sometimes arise. It is not an action against Pakistanis as such, and the action they have taken apparently goes much further.

श्री डा० ना० तिवारी : क्या मैं जान सकता हूँ कि चन्द महीने पहले पाकिस्तानी नेशनल जो यहाँ काम करते हैं उनके ठहरने की अवधि बढ़ा दी गई है और अब वे अधिक दिन यहाँ ठहर सकते हैं ?

श्री जवाहरलाल नेहरू : उनको रजिस्टर होने के लिये शायद ३० सितम्बर तक का वक्त दिया गया है ।

**Shri A. C. Guha:** May I know if a Minister of the East Bengal Government gave a sort of public threat that in view of certain steps alleged to be contemplated by the Government of India they would take certain steps against Indian nationals in Pakistan?

**Shri Jawaharlal Nehru:** I believe, Sir, that some rather intemperate speech was delivered.

**Shri Bimal Ghose:** I should like to know if any such proposed Ordinance would not be against the spirit of some of the provisions of the Indo-Pakistan Agreement?

**Shri Jawaharlal Nehru:** As I said, we should like to see the Ordinance

itself before expressing an opinion about it. It may well be what the hon. Member thinks.

#### **Purchase of Foreign Goods for Government Stationery Deptt.**

**\*255. Shri Assar:** Will the Minister of Works, Housing and Supply be pleased to state whether the Supply Department are purchasing foreign goods for the stationery department and for various offices of the Government of India though Indian goods are available?

**The Minister of Works, Housing and Supply (Shri K. C. Reddy):** No, Sir, unless for reasons of extreme urgency or where unreasonably high prices are quoted by the indigenous manufacturers.

**Shri Assar:** May I know the amount that has been spent on the purchase of stationery goods?

**Shri K. C. Reddy:** I have got the figures here for 1955-56. The total value of stationery purchased was Rs 3,12,00,000 and the value of stationery goods imported was Rs 9,93,087, roughly about 2.58 per cent.

**Shri Goray:** What sort of foreign goods were purchased?

**Shri Assar:** In view of the foreign exchange position and nation-wide austerity drive, may I know whether the Government will stop these purchases altogether?

**Shri K. C. Reddy:** I could not follow the question, Sir.

**Mr. Speaker:** In view of the foreign exchange position the hon. Member suggests that steps may be taken not to import any quantity from anywhere.

**Shri K. C. Reddy:** This matter is receiving constant attention of the Government. In fact, the policy of the Government is not to purchase imported goods wherever such stores are available from indigenous sources.

Several rules have been laid down in regard to this matter. Price preference is allowed on the merits of each case ranging from 15 per cent. to 50 per cent. In suitable cases relaxation in specifications is also made, and development orders are placed. There is an inter-ministerial standing committee which screens all the orders placed abroad. Indents for imported stores are thoroughly screened to ensure that such stores are not available from indigenous sources. These are the various steps that the Government are taking, and it is the definite policy of the Government not to import goods which are available from local sources.

**Shri Tyagi:** What are the main items that are imported?

**Shri Goray:** I also wanted to know the main items of stationery purchased from foreign countries.

**Shri K. C. Reddy:** Special varieties of drawing and printing paper like paper litho, paper ferro prussite, unsensitized thin white paper, printing paper, art paper etc, and stationery articles like drawing brushes, tracing cloth, drawing pencils, pens, stapling machines, etc

#### सीमेंट का वितरण

\*२५६ श्री विभूति मिश्र क्या बाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार ने १९५७-५८ में विभिन्न राज्य सरकारों को सीमेंट के वितरण के बारे में कोई नीति निर्धारित की है, और

(ख) यदि हा, तो उसका स्वरूप क्या है ?

उद्योग मंत्री (श्री मनुभाई शाह) :  
(क) और (ख). राज्य की सरकारों को हर तिमाही के लिये सीमेंट दिया जाता है जो कि राज्यों की उन योजनाओं तथा

उन कामों के लिये होता है जो केन्द्रीय सरकार की जिम्मेदारियों जैसे प्रतिरक्षा के कामों, रेलों, केन्द्रीय निर्माण विभाग और १ करोड़ ६० या इससे अधिक लागत वाली बड़ी सिंचाई और बिजली योजनाओं के अलावा हों। हर तिमाही में जितना माल मिल सकने की उम्मीद होती है, उसमें से केन्द्रीय तथा ४५ सरकारों दोनों की सीमेंट की जरूरतें, जहां तक ज्यादा से ज्यादा हो सकता है, पूरी करने की कोशिश की जाती है।

जो योजनाएं चलाना केन्द्रीय सरकार की जिम्मेवारी है, उनके लिये जितना मुमकिन होता है, उतना सीमेंट रख कर बाकी का उपलब्ध माल राज्य सरकारों में बांट दिया जाता है जिससे वे दूसरी पंच-वर्षीय योजना में शामिल योजनाओं (जिनकी जिम्मेवारी केन्द्र पर है, उन्हें छोड़ कर), अर्द्ध सरकारी और सार्वजनिक संस्थाओं, खेती सम्बन्धी योजनाओं छोटे उद्योग धंधों तथा निजी निर्माण कार्यों की जरूरतें पूरी कर सकें।

सीमेंट बांटते समय, कितना माल मिलने की उम्मीद है, इसके साथ ही इस बात का भी उचित नजर रखना पड़ा जाता है कि पिछली तिमाही में कितना माल उठाया गया। जब राज्य सरकारों को इकट्ठा सीमेंट दे दिया जाता है तो उनसे यह आशा की जाती है कि वे अपने अपने राज्य में हर मास का महत्व और जरूरत देखते हुए परामित जारी करेंगी। सीमेंट की कमी की वजह से राज्य सरकारों को सलाह दी गयी है कि वे मामूली किस्म की इमारतों में चूने और सुरखी के प्रयोग को बढ़ावा दें।

एक विवरण पत्र सदन की मेज पर रखा जाता है जिसमें दिखाया गया है कि जनवरी-मार्च, अप्रैल, जून और जुलाई-सितम्बर १९५७ की अवधियों में हर राज्य को कितना